

SL.No.11

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.712/9/HDB/2019
NAME OF THE COMPANY	Vaishnovi Infratech Ltd
NAME OF THE PETITIONER(S)	D. Srinivasa Rao
NAME OF THE RESPONDENT(S)	Vaishnovi Infratech Ltd
UNDER SECTION	9 of IBC

ORDER

Heard. For orders, post on 15.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)